

that there is no dam on their side on the Yarlung Tsangpo (Brahmaputra) river and that the occurrence on the Indian side could have been "only due to natural causes".

**Rehabilitation for Cyclone Victims in Gujarat**

473. SHRI BACHANI LEKHRAJ: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of Gujarat have submitted proposals for (i) additional assistance from National Fund for Calamity Relief (NFCR) for rehabilitation expenditure of cyclone of June, 1998, (ii) social economic upliftment and rehabilitation of the victims of Kandla in cyclone in June, 1998 and (iii) a report for submitting to the World Bank regarding long term planning for cyclone mitigation and relief;

(b) the details thereof; and

(c) the present position in respect of the above three?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K- SATYANARAYANA RAO):

(a) to (c) The Memorandum of the State Government was considered and on the basis of the approval of the National Calamity Relief Committee, an assistance of Rs. 55.35 crore from the National Fund for Calamity Relief was released to the State on 31.3.1999 for providing necessary assistance to the cyclone victims for relief and rehabilitation. The proposal of the State Government for World Bank assistance has already been recommended by the Government to the World Bank.

**Setting Up of food Parks**

474. SHRI R.S. GAVAI:

SHRI SATISH PRADHAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to set up food parks in bid to encouraging food processing sector;

(b) if so, the details thereof, alongwith the locations selected for these parks;

(c) whether any proposal has been received by Government from Maharashtra Government to set up food park in the state;

(d) if so, the details thereof; and

(e) time by which proposal will be cleared?

THE MINISTER OF STATE IN THE DEPARTMENT OF FOOD PROCESSING (SHRI TH. CHAOBA SINGH): (a) and (b) On its own, the Department of Food Processing Industries does not set up Food Processing Industrial Estate/Park. However, assistance is provided under the Plan scheme for setting up such Parks to create Common Facilities in the form of uninterrupted power supply, Cold Storage/Ice plant/Warehousing facility, Effluent Treatment Plant, Quality Control and Analytical Laboratory and Major Processing Facility like Fruit Concentrate/Pulp making unit etc., so that the high capital intensive Common Facilities could be used by the downstream Secondary Processor to manufacture higher value added products with lesser investment. These estates/parks can be set up by PSUs/Joint/Assisted/Private sector/NGOs/Cooperatives. The assistance provided is upto Rs. 400.00 lakhs.

(c) and (d) The Maharashtra Agro Industries Development Corporation Limited submitted a proposal in January, 2000 for setting up of a Food Processing Park at Butibori, Nagpur. Since the proposal was incomplete, it had to be sent back to the Corporation for completion.

(e) Unless a proposal complete in all respects, is received from the Maharashtra Agro Industries Development Corporation Limited, no decision, can be taken nor it is possible to fix a time for its approval.

#### **Assessment of Foodgrain Production**

† 475. SHRI" P. K. MAHESHWARI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have reviewed the situation of foodgrains production in the country in view of adverse effect on the foodgrains production due to drought situation in a number of State in the current year;

---

† Original notice of the Question was received in Hindi.